THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated: Guwahati, the 04th of June, 2025

NO.HC.VII-84(Pt.I)/2020/3952/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the daylong Awareness Programme on "Prison Mental Health" on 15-06-2025 at Judicial Academy, Assam.

SI. No.	Name of the Judicial Officers	Designation and Place of Posting	
1	Shri Abhijit Bhattacharyya	District & Sessions Judge, Hojai	
2	Shri Gautam Baruah	District & Sessions Judge, Kamrup, Amingaon	
3 :	Smti Mallika Dutta	District & Sessions Judge, Nalbari	
4:	Shri Jitu Mani Barman	District & Sessions Judge, Goalpara	
5 ;	Shri Roushan Lal	'District & Sessions Judge, Karbi Anglong	
6	Shri Pijush Pratim Bairagi	District & Sessions Judge, West Karbi Anglong, Hamren	
7	Smti Farhana Sultana	District & Sessions Judge, Morigaon	
8	Shri Rajneesh Bora	Secretary, District Legal Services Authority, West Karbi Anglong	
9	Smti. Leena Doley	Secretary, District Legal Services Authority, Kamrup(M), Guwahati	
10	Shri Dewan Mubasshir Hussain	Chief Judicial Magistrate, West Karbi Anglong, Hamren	
11	Shri. Rajesh Boro	Secretary, District Legal Services Authority, Karbi Anglong	
12	Shri Mrinal Newpane	Chief Judicial Magistrate, Goalpara	
13	Smti Jyotismita Sarma	Secretary, District Legal Services Authority, Kamrup, Amingaon	
14	Shri Bidyut Medhi	Chief Judicial Magistrate, Morigaon	
15	Shri Forhan Uddin Choudhury	Chief Judicial Magistrate, Nalbari	
16	Shri Angshuman Bhattacharjee	Chief Judicial Magistrate, Kamrup, Amingaon	

17	Sri Nayanjyoti Choudhury	Chief Judicial Magistrate, Karbi Anglong	
18	Shri Baloram Kshetri	Chief Judicial Magistrate, Kamrup(M)	
19	Smti Juri Dutta	Secretary, District Legal Services Authority, Nalbari	
20	Smti. Merileen Hazarika	Secretary, District Legal Services Authority, Hojai	
21	Smti Kumari Arti	Secretary, District Legal Services Authority, Morigaon	
22	Smti. Jahnabi Devi	Secretary, District Legal Services Authority, Goalpara	

The nominated Officers are requested to report at the venue (Judicial Academy, Assam) on 15-06-2025 at 09:45 A.M. for the aforesaid programme.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.-1)/2020/3953/A

Dated 04-06-2025

Copy forwarded for information & necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules)

- 3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 5. The District & Sessions Judge,

 Kamrup / Morigaon / Nalbari / Goalpara / Hojai / Karbi Anglong / West

 Karbi Anglong.
- 6. The District & Sessions Judge,

 Kamrup (M) / Kamrup / Morigaon / Nalbari / Goalpara / Hojai / Karbi

 Anglong / West Karbi Anglong.

(He/She is requested to inform to all concerned about the notification).

- 7. The nominated Judicial Officers.
 - a. The nominated Judicial Officers willing to avail accommodation are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before 09-06-2025 to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

- **b.** Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.
- 8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati...

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)